

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
215. IA/2595/2022 IA/2838/2022 IA/829/2024 IVN.P /34/2024 C.P.
(IB)/4309(MB)2018

IN THE MATTER OF

Grv Steels Private Limited

Vs

Nirmangold Alloy Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner

For the Respondent:

ORDER

Adjourned to **05.08.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)